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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/2840/A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Hirendra Kashyap,
District & Sessions Judge,
Khonsa.

Dated Guwahati, the 6th July, 2021.

Sub:- **Permission to avail HTC along with Station Leave.**

Ref:- Your letter No. D&SC/KSA/Estt/2019/01/259, dated 28.06.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the block period 2020-2021, for the journey to your home at Assam during the summer vacation, along with station leave permission w.e.f. 2nd half of 03.07.2021 to 11.07.2021 including holidays, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

Sd/

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/2841-2843/A dated, 06.07.2021

Copy to:-

1. The Registrar, Itanagar Bench, Naharlagun, Guwahati for information and necessary action.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble High Court.

[Signature]
REGISTRAR (VIGILANCE)

K. Baruah
6.7.21